

**Shri Solanki:** 26 other factories, the Musaliar factories, have closed down without giving public notice throwing out of job 16,000 workers

**Shri T. T. Krishnamachari:** Are these in the Kerala area?

**Shri Solanki:** Yes.

**Shri T. T. Krishnamachari:** But I am now told by the people who came to see me that the position is all right. That is all I can say at the moment. If the hon. Member has any information I will have it checked up.

12.05 hrs.

**RE: CALLING ATTENTION NOTICES**  
(Query)

**Mr. Speaker:** Papers to be laid on the Table.

**Shri S. M. Banerjee** (Kanpur): Before you take up that, may I make a submission?

**Mr. Speaker:** How can I allow it in this manner? He might kindly write to me.

**Shri S. M. Banerjee:** It is concerning the order paper of today, the list of business.

**Shrimati Renu Chakravartty** (Barackpore): Prior to that, I would like you to consider holding over my val] attention notice in connection with **Shri K. B. Sahay's** appeal to the Centre for banning the Communist Party and other Opposition parties. It is a very very important matter.

**Mr. Speaker:** She might kindly write to me. I will certainly reconsider it if there is something.

**Shrimati Renu Chakravartty:** The Opposition is being completely stifled in Bihar, and that is also going to reach the Centre now.

**Mr. Speaker:** That we cannot decide at this moment.

**Shrimati Renu Chakravartty:** All right. I shall write to you.

**Mr. Speaker:** Papers to be laid on the Table. **Shri Mehr Chand Khanna.**

**Shri S. M. Banerjee:** What I have to submit concerns the list of business today.

**Mr. Speaker:** We have now entered upon the order paper. I am calling item 3. Has he to say anything about that?

**Shri S. M. Banerjee:** No, it is about the order paper of today.

**Mr. Speaker:** Let me dispose of it first. Then I will give him an opportunity.

**Shri Hari Vishnu Kamath** (Hoshangabad): Under the rules, this may be raised at any time, arrangement on the list of business.

**Mr. Speaker:** No. Papers to be laid on the Table.

12.07 hrs.

**PAPERS LAID ON THE TABLE**

**PUBLIC PREMISES (EVICTION OF UN-AUTHORISED OCCUPANTS) (AMENDMENT) RULES, 1965.**

**The Minister of Works and Housing** (**Shri Mehr Chand Khanna**): Sir, I beg to lay on the Table a copy of the Public Premises (Eviction of Unauthorised Occupants) (Amendment) Rules, 1965, published in Notification No. G.S.R. 751, dated the 22nd May, 1965, under sub-section (3) of section 13 of the Public Premises (Eviction of Unauthorised Occupants) Act, 1958. [Placed in Library. See No. LT-4551-/65].